

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 75 OF 2019

Dated : 24th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Viraj Profiles Limited

.... Appellant(s)

Versus

**Maharashtra State Electricity Distribution Company
Ltd. & Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Singha

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Anup Jain
Ms. S. Rama for R-1

ORDER

Four weeks' time is granted to file rejoinder.

List the matter on **05.11.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson